

ELECTRICITY PRODUCED BY D. V. C.

*752. **Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to state:

(a) the estimated quantity of electricity to be produced by the D.V.C. in the course of the next three years;

(b) the estimated quantity of their consumption; and

(c) whether efforts have been made for the full utilisation of the electricity, to be generated by the D.V.C.?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The installed capacity and firm capacity of the D.V.C. power system for the next three years will be:

	1954-55	1955-56	1956-57
	MW	MW	MW
Installed capacity	177	197	277
Firm capacity	126	138	197.

(b) The estimated aggregate maximum demands on the D.V.C. generating stations are:

	1954-55	1955-56	1956-57
	MW	MW	MW
Aggregate Maximum demands	116	134	145

(c) Yes Sir.

Shri L. N. Mishra: May I know the cost of production of power, per unit, in the D.V.C.?

Shri Hathi: It is somewhere about 0.44 anna.

Shri L. N. Mishra: Is it a fact that the overhead charges in the D.V.C. have not proved to be economical?

Shri Hathi: It is not correct.

Shri L. N. Mishra: Is it a fact that the Rao Committee that was appointed to enquire into the affairs of the D.V.C. has suggested some measures to bring down the overhead charges, especially of the thermal power station?

Shri Hathi: The report of the Rao Committee is yet under examination of the Government.

Shri A. M. Thomas: The hon. Minister has given us the quantity of estimated consumption. May I enquire whether this is based upon the demands already made by industrial concerns and other consumers?

Shri Hathi: In some cases, these are based on the demands made by industrial concerns; in some cases, the contracts have already been finalised.

Shrimati Tarkeshwari Sinha: To what extent the villages in that area will be benefited by the electricity produced by the D.V.C.?

Shri Hathi: The Bihar and the Bengal Governments, mostly the Bihar Government, will purchase in bulk the power from the D.V.C., for the use of the villages.

Shrimati Tarkeshwari Sinha: I wanted to know how many villages will be benefited.

Shri Nanadas: May I know which industry is likely to consume the largest quantity of the electricity produced in this scheme?

Shri Hathi: The Tata Iron and Steel Company, Jamshedpur.

Shri Raghavaiah: What quantity of this power is utilised for irrigation purposes, and what quantity for industrial purposes?

Shri Hathi: I am not in a position to give the exact break-up of these figures.

Shri Jaipal Singh: The hon. Minister stated that the Governments of West Bengal and Bihar will buy in bulk. Does it mean that they have got nothing so far?

Shri Hathi: The Bihar Government have got at present electricity for Hazaribagh and other places. But this is the programme for the next few years. I was talking about the future.

Babu Ramnarayan Singh: Are the Government aware that the Bihar Government are charging a higher rate from the consumers, than that at which it is supplied by the D.V.C.?

Shri Hathi: Some three days ago, the hon. Member put the same question; as to what the Bihar Government charges, I have not yet received the information from them.

Shri Jhunjhunwala: Arising out of the answer that the cost of production per unit will be 0.44 anna per unit, may I know whether when the plant works to its full capacity, the Government will lose or gain, in respect of the electricity which is supplied to the consumers at present.

Shri Hathi: Naturally, the D.V.C. will gain something.

Shri Sarangadhar Das: Have the Tata Iron & Steel Company already contracted with the D.V.C. for their requirements?

Shri Hathi: The contract is under negotiation.

Shri B. S. Murthy: May I know what percentage of the electricity produced is being used by the different industries, and whether any construction has begun for their use?

Shri Hathi: I would require notice.

Babu Ramnarayan Singh rose—

Mr. Deputy-Speaker: Order, order. Next question. I have allowed the hon. Member one or two questions already. How many questions can I allow on this question?

Next question.

HEADQUARTERS OF D. V. C.

*753. **Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether some final decision about the location of the headquarters of the D.V.C. has been taken; and

(b) if so, where it is to be located?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Not yet, Sir.

(b) Does not arise.

Shri L. N. Mishra: Is it a fact that the Corporation had decided in 1948 to locate its headquarters at Ranchi, and that several lakhs worth of building materials were put on the site there?

Shri Hathi: That is not the final decision.

Shri L. N. Mishra: Are Government aware of the recommendations made by the Estimates Committee that there is no justification for locating the headquarters at Calcutta?

Shri Hathi: That is true, that it must be somewhere in the Valley area.

Shri Jaipal Singh: May I know, Sir, why the original idea of having the headquarters at Ranchi has been abandoned?

Shri Hathi: It was not abandoned, Sir. The matter was also referred to the Rao Committee. They have made certain recommendations and these are to be discussed in the Inter-State Conference.

Shri Jaipal Singh: Do I understand that the word 'Valley' includes Ranchi also?

Shri Hathi: It would include.

Babu Ramnarayan Singh: Sir, what will be the grounds for the selection of the headquarters of the D.V.C.?

Shri Hathi: Naturally, the ground for selection would be that the place of the headquarters should be nearer to the Valley area.

Shri L. N. Mishra: May I know, Sir, the time that Government will take to come to a decision in the matter?

Shri Hathi: I cannot definitely say today as to within what date a decision will be taken. The conference will be convened within a couple of months or so.

सरदार ए० एस० सहगल : क्या मंत्री मद्देय यह बतलाने की कृपा करेंगे कि राज कमिटी ने क्या रिकमेंड किया है, हेडक्वार्टर कहाँ रखा जाय ?